

Major complaints are generally attended to through contracts only. Therefore, such complaints could not be attended due to non-finalization of tenders. Tenders have been accepted now and work will start soon. However, other minor complaints are already being attended to.

Statue of Mahatma Gandhi

3620. SHRI RAJEEV SHUKLA : Will the Minister of URBAN DEVELOPMENT be pleased to state whether Government has taken any final decision to identify the site around India Gate where the statue of Mahatma Gandhi is likely to be set up?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : No, Sir.

Funds for Capital of Chhattisgarh

†3621. SHRI SHREEGOPAL VYAS : Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the State of Chhattisgarh has demanded the funds for establishing "New Raipur" as its new capital;
- (b) whether it has been sanctioned;
- (c) if so, the amount thereof;
- (d) the funds allotted and plan about the balance funds; and
- (e) the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : (a) to (e) Naya Raipur, a satellite city within the Urban Agglomeration of Raipur, is covered under the Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). The indicative allocation of fund by Planning Commission for entire Mission period (2005-12) for the State of Chhattisgarh under UIG component of JNNURM is Rs. 148.03 crore. In 2008-09, an additional amount of Rs. 100 crore has been allocated under UIG component of JNNURM by the Planning Commission for the million plus cities and capital cities including the capital city of State of Chhattisgarh. No fund has been specifically allocated for establishing 'New Raipur' as the new capital of Chhattisgarh.

So far, two projects viz. Augmentation of Water Supply Scheme including extended area of Raipur Municipal Corporation (RMC) and Water supply for Naya Raipur have been sanctioned under UIG of JNNURM at a cost of Rs. 459.87 crore. The committed Additional Central Assistance (ACA) is Rs. 342.91 crore. Rs. 121.44 crore has been released so far for the project Augmentation of Water Supply Scheme including extended area of RMC. The first installment of ACA in respect of approved project of Water Supply for Naya Raipur has not been released as the State has not signed Memorandum of Agreement (MoA).

†Original notice of the question was received in Hindi.

The second and subsequent installments of Additional Central Assistance (ACA) for projects are released only upon receipt of proper utilization certificate from State Governments. The Central Sanctioning and Monitoring Committee (CSMC) before releasing the second and subsequent installments of ACA satisfies itself as regards the physical and financial progress of the projects under implementation and achievement of milestones as agreed upon by the States and Urban Local Bodies (ULBs) for implementation of reforms.

Complaints to CPWD

3522. SHRI KANJIBHAI PATEL : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that CPWD takes several days to attend to complaints of families residing in Government quarters in Delhi;

(b) the main reason for not attending to repeated complaints of families residing in various blocks of Sector II, DIZ Area, Gole Market, New Delhi to replace the broken sewer pipeline; and

(c) the details of the action taken to rectify the problem?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : (a) No, Sir. However, some major complaints are attended to through contractors the process of which takes time due to contractual formalities and some times, due to budgetary constraints.

(b) In Diz Area including Sector-II, sewer lines after 1st manhole have been transferred to NDMC. No complaints for blockage/broken sewer line is pending with CPWD for Sector-II, DIZ Area, New Delhi.

(c) Does not arise.

Metro Mishap

3523. SHRIMATI KUSUM RAI : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of reasons identified for Zamrudpur Metro Mishap;

(b) the number and the details of persons dead and injured in the said mishap;

(c) whether Zamrudpur Metro Mishap was a result of irregularities mentioned in the report of CAG; and

(d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : (a) Delhi Metro Rail Corporation (DMRC) Ltd. has reported that the High Powered Committee set up by it to investigate the Zamrudpur Metro Mishap has identified the reasons for the accident as follows :-

(i) Serious deficiency in design of the cantilever arm; and